

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 351/TT/2023

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for “Eastern Region Expansion Scheme - XXVI” in Eastern Region.

Date of Hearing : **16.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 others

Parties present : Shri Zafrul Hasan, PGCIL
Shri Mohd. Mohsin, PGCIL
Shri Amit Yadav, PGCIL

Record of Proceedings

The representative of the Petitioner submitted that the instant petition had been filed for the determination of the transmission tariff from COD to 31.3.2024 for “Eastern Region Expansion Scheme - XXVI” in the Eastern Region. He further submitted that BSPHCL has filed its reply vide affidavit dated 1.12.2023, and the Petitioner has filed its rejoinder vide affidavit dated 5.4.2024. He further added that the information called for under the technical validation letter and RoP had been filed by the Petitioner vide affidavit dated 7.5.2024 and 14.5.2024, respectively. The representative of the Petitioner submitted that no reply had been filed by the other Respondents.

2. Based on the above submissions made by the representative of the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

